

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA Nos. 354 of 2014 and 361 of 2014 in DFR 1266/14

Dated : 10th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s. India Cements Ltd. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudhary
Mr. Challa Gunaranjan

Counsel for the Respondent(s) : Mr. Subba Rao and Mr. P. Shiva Rao

ORDER

At the request of learned counsel for the respondent, the matter is posted on
01st December, 2014.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Sh/jps